

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS' WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS' WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 820
TO BE ANSWERED ON THE 09/02/2024

IMPLEMENTATION OF MIF

820. MS INDU BALA GOSWAMI

Will the Minister of AGRICULTURE AND FARMERS' WELFARE be pleased to state:

- (a) the main objectives of the Micro Irrigation Fund (MIF) established under National Bank for Agriculture and Rural Development (NABARD);
- (b) whether the said funds would be provided to States at concessional rates to promote micro irrigation; and
- (c) whether Government has made any estimate on the area of land that can be covered for micro irrigation under this scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS' WELFARE
(SHRI ARJUN MUNDA)

(a) to (c) With a view to provide impetus to Micro Irrigation systems and enhance water use efficiency in agriculture sector, a Micro Irrigation Fund (MIF) with initial corpus of Rs. 5000 crore was created with NABARD during 2018-19. The main objective of the MIF is to facilitate the States in mobilizing the resources to provide top up/additional incentives to farmers for incentivising micro irrigation beyond the assistance available under Per Drop More Crop (PDMC) Scheme. States may also access MIF for innovative/integrated projects depending on State specific requirements. Government of India provides interest subvention @3% on the loans to the States under MIF for which budget is met from the PDMC scheme. The projects amounting loans under MIF for Rs. 4724.74 crore have been sanctioned to States of Andhra Pradesh, Tamil Nadu, Haryana, Gujarat, Punjab, Uttarakhand, Rajasthan and Karnataka with a target to cover micro-irrigation area of 19.07 lakh hectare through top-up under PDMC scheme and innovative projects. So far, loan amount of Rs. 2812.24 crore has been disbursed to the States on reimbursement basis.

During the year 2005-06 to 2014-15, the Department of Agriculture & Farmers Welfare (DA&FW) implemented Micro Irrigation through Centrally Sponsored Schemes namely Micro Irrigation (2005-06 to 2009-10), National Mission on Micro Irrigation (2010-11 to 2013-14), On Farm Water Management (2014-15). From 2015-16, the Micro Irrigation is being implemented as Per Drop More Crop (PDMC) scheme. An area of 130.19 lakh hectare has been covered under Micro Irrigation through these schemes since 2005-06. Out of which, 83.46 lakh hectare area has been covered under Per Drop More Crop scheme from 2015-16 to till date.

The PDMC scheme is implemented by the States based on the set targets of Annual Action Plan (AAP) approved by the State Level Sanctioning Committee.
